

1	2	3	4	5
3. Bihar		Nil	44.38	12.67
4. Haryana		1.32	7.40	Nil
5. Himachal Pradesh		Nil	Nil	0.61
6. Kamataka		2.74	2.38	19.98
7. Kerela		12.77	Nil	Nil
8. Madhya Pradesh		11.09	Nil	24.43
9. Maharashtra		Nil	1.82	1.59
10. Orissa		Nil	Nil	1.83
11. Rajasthan		4.07	11.26	13.71
12. Sikkim		0.30	0.26	0.27
13. Tamil Nadu		0.30	Nil	Nil
14. Tripura		7.30	37.65	Nil
15. Uttar Pradesh		34.88	91.61	78.84
16. West Bengal		24.32	24.77	19.04
17. Chandigarh		Nil	0.30	Nil
18. Delhi		1.52	Nil	Nil
Total		120.07	241.15	173.27

[Translation]

Recognition to New Universities

3413. SHRI H.P. SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the U.G.C. propose to accord recognition to new Universities in Bihar; and

(b) if so, the details thereof ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) and (b) Proposals for declaring fit the following 8 Universities in Bihar and one Institution established under State Legislative Act to receive Central Assistance under Section 12-B of the UGC Act, subject to their fulfilling the requisite eligibility conditions, are under consideration of the UGC :

- (i) Rajendra Agricultural University, Bhagalpur;
- (ii) Birsa Agricultural University, Ranchi;
- (iii) Jai Prakash Vishwavidyalaya, Chapra;
- (iv) B.N. Mandal University, Madhepura;

(v) Sidhu Kanhu University, Dumka;

(vi) Veer Kunwar Singh University, Arrah;

(vii) Vinbha Bhawe University, Hazaribagh;

(viii) Nalanda Open University, Patna;

(ix) Indira Gandhi Institute of Medical Sciences, Patna.

Power Generation

3414. SHRI DHIRENDRA AGARWAL : Will the Minister of POWER be pleased to state :

(a) whether the Government have any proposal to generate power from Tamasin Dam;

(b) If so, whether the Government propose to conduct comprehensive study in this regard; and

(c) if so, the time by which the same will be conducted ?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) No proposal has been received by the Central Electricity Authority for clearance of the project to generate power from Tamasin Dam.

(b) and (c) The State Government will have to take necessary action to conduct a Comprehensive Study.

[English]

Power Production in Karnataka

3415. SHRI B.M. MENSINKAI : Will the Minister of POWER be pleased to state :

(a) whether the Union Government have received any new proposals from the Karnataka Government regarding Power Production in the state; and

(b) if so, the details thereof ?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) and (b) The details of projects cleared/under execution in Karnataka are given below :

Sl. No.	Name of Project	Capacity (MW)	Date of receipt in CEA	Date of TEC
1	2	3	4	5

A. CEA CLEARED/APPRaised

1.	Sarapadi HEP (H)	3 × 30	7/89	04-12-90
2.	Raichur St. III (T)	2 × 210	7/95	19-12-95
3.	Toranagallu TPS (T) (Revised)	2 × 120 (2 × 130)	3/95	20-03-96
4.	Mangalore TPS (T)	4 × 250	1/95	22-04-96